

bearing CA No. 369 of 2020, is already disposed of on 03.05.2023. In that view of the matter the present Company Application will not survive; hence, disposed of.

CA 1411/2020

The Bench observed that the Hard Copies of the present Company Application have not yet been placed on record. In that view of the matter, Applicant is directed to file and place on record two sets of Hard Copies of the present Company Application, well before the adjourned date. List this matter on Board on 31.07.2023, for further consideration and hearing.

CA 9/2022

Mr. Shriraj Rustomjee, Ld. Sr. Advocate for the Applicant and Mr. Aditya Sikka, Ld. Counsel for the Union of India are present. Ld. Counsel for the Union of India requested for time to take instructions from the Union of India. Time is allowed. List this matter on Board on 07.07.2023, for further consideration and hearing. This will be treated as a last opportunity.

CA 538/2022

Mr. Shriraj Rustomjee, Ld. Sr. Advocate for the Applicant and Mr. Aditya Sikka, Ld. Counsel for the Union of India are present. Ld. Counsel for the Union of India requested for time to file and place on record Affidavit in Reply. Time is allowed. Affidavit in Reply be filed and placed on record, well before the adjourned date, by duly serving a copy to the other side, well in advance. List this matter on Board on 07.07.2023, for further consideration and hearing.

CA 647/2022 CA 660/2022

Mr. Abhishek Tilak, Ld. Counsel for the Applicants and Mr. Aditya Sikka, Ld. Counsel for the Union of India are present. Heard for a considerable time. Reserved for Orders.

CA 117/2023

List this Application, along with CA 396 of 2021, on Board on 28.06.2023, for further consideration and hearing.

CA 417/2021, CA 31/2023, CA 44/2023, CA 155/2022, CA 29/2023, CA 167/2023

List these Applications on Board on 26.07.2023, for further consideration and hearing.

CA 181/2022, CA 190/2022

List these Applications on Board on 17.08.2023, for further consideration and hearing.

CA 9/2023

List these Applications on Board on 20.07.2023, for further consideration and hearing.

Sd/-

Sd/-

**ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)**

**H. V. SUBBA RAO
MEMBER (JUDICIAL)**